

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2036

ANSWERED ON:05.12.2012

CRISIS OF AIR INDIA

M.Thambidurai Dr. ;Rajesh Shri M. B.;Singh Shri Jagada Nand

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Air India faces the risk of being declared a non-performing asset by financial institutions and banks;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of the loan taken/ proposed to be taken by Air India from financial institutions/banks during the last three years and the current year, institution wise;
- (d) the details of default in repayment till date;and
- (e) the steps taken/being taken to pay the dues to lenders?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a): No, Madam.

(b): Does not arise.

(c): Details of outstanding total loans taken by Air India from financial institutions / banks are

As on 31.03.09 30931.19 Crores

As on 31.03.10 38422.78 Crores

As on 31.03.11 42629.00 Crores

As on 31.03.12 43441.56 Crores (Unaudited)

(d): Till date no default in repayment has occurred.

(e): As per the Financial Restructuring Plan, Air India will be discharging the Long Term Loan amounting to Rs.10,448 crores in quarterly installments starting from 31.12.2013 and ending on 30.9.2026, the Short Term Loans amounting to Rs.7,400 crores from the proceeds of Non Convertible Debentures being issued by Air India and the Funded Interest Term Loan in quarterly installments starting from 31.12.13 and ending on 30.09.2026. The Government guaranteed loans for aircraft acquisition are planned to be paid from the equity to be received from the Government.